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THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) The staff entitled for Overtime Allowance and engaged in attending to parliament questions have been sanctioned Overtime Allowance while the other Group A & B Officers who are not entitled for Overtime Allowance have been granted honorarium by the competent authority.

Vacancies of Different Categories of Teachers in Kendriya Vidyalaya Sangathan

1606. SHRI ISH DUTT YADAV: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 2238 given in the Rajya Sabha o_n the 29th May, 1990 and state:

(a) whether vacancies in respect of different categories of teachers have since been filled up; and

(b) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI and (b) per MEHTA): (a) As of India latest instruc-Government vacancies of tions. the backlog should SC|ST teachers reserved for bv 31-10-90. Action is cleared he being taken to re-advertise the vacancies which remain unfilled. Regarding the reserved posts of SC/ST for Post Graduate Teachers the selection is in hand as the posts had been advertised in December, 1989.

After having received the latest vacancy position of teaching posts from the Regional Offices now for 1990-91 (general as well as reserved for SC/ST) action to notify them in the newspapers throughout the country is also being taken. Pollution of Desang River in Assam

1607. SHRI BHADRESWAR BURA-GOHAIN: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that the entire Desang river of upper Assam has been affected by pollution;

(b) whether Government are contemplating any measures to clear the river; and

(c) if so, by when the work would start?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI NILA-MANI ROUTRAY): (a) Stretches of the Desang river are polluted due to discharge of domestic and industrial wastes, particularly down stream of Namrup from effluents of the Hindustan Fertilizer Corporation and oil drilling operations.

(b) and (c) The Assam State Pollution Control Board is implementing a number of measures for the prevention and control of pollution of the Desang river. These include:

(i) Industries have been directed to install effluent treatment plants to treat their effluents to prescribed standards before discharge into the river.

(ii) Consents are given to industries subject to their installing effluent treatment plants.

(iii) Prosecutions are launched against major defaulting units.

(iv) An action plan has been formulated to ensure that polluting industries meet the effluent and emission standards within a time-frame.

1608. [Transferred to the 25th August. 1990).

1609. [Transferred to the 24th August, 1990].

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